

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 26

IA No. 135/JPR/2020

IA No. 234/JPR/2020

IA No. 255/JPR/2020

IA No. 257/JPR/2020

IA No. 350/JPR/2020

IA No. 379/JPR/2020

IA No. 414/JPR/2020

IA No. 454/JPR/2020

IA No. 08/JPR/2021

In

IB No.- 131/9/JPR/2019

Under Section 9 of IBC, 2016

**In the matter of:**

**Mr. Sanwar Mal Tiwari, Sole Proprietor of  
M/s Rajasthan Steel Corporation**

....Operational Creditor

Versus

**M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Corporate Debtor

**And in the matter of IA No. 135/JPR/2020:**

**Vasundhra Gupta, Suspended Director in  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

**Mr. Sanwar Mal Tiwari & Anr.**

...Respondents

**And in the matter of IA No. 234/JPR/2020:**

**Anuradha Gupta, IRP in  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

**Committee of Creditors of  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

...Respondents

**And in the matter of IA No. 255/JPR/2020:**

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**Vasundhra Gupta, Suspended Director in  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

**.....Applicant**

**Versus**

**Rajasthan State Road Development &  
Construction Corporation Ltd.**

**...Respondents**

**And in the matter of IA No. 257/JPR/2020:**

**Mrs. Anuradha Gupta**

**.....Applicant/IRP**

**Versus**

**Mrs. Vasundhra Gupta**

**...Respondent/  
Suspended Director**

**And in the matter of IA No. 350/JPR/2020:**

**Mr. Sanwar Mal Tiwari, Sole Proprietor,  
M/s Rajasthan Steel Corporation**

**....Applicant**

**Versus**

**M/s Aesthetic Stone Arts India Pvt. Ltd.**

**.....Respondent**

**And in the matter of IA No. 379/JPR/2020 & IA No. 414/JPR/2020:**

**Mr. Sanwar Mal Tiwari**

**....Applicant**

**Versus**

**M/s Aesthetic Stone Arts India Pvt. Ltd.**

**.....Respondent**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**sd-**

**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to 09.02.2021.

Sd/-

(Raghu Nayyar)  
Technical Member

January 29, 2021  
(M.S.)

Sd/-

(Ajay Kumar Vatsavayi)  
Judicial Member